

मार्च, 1984 के 1.17 लाख एकड़
प्रथम सप्ताह में (0.47 लाख हैक्टर)
वर्षा

(ख) भारत सरकार उन किसानों को क्षतिपूर्ति नहीं करती जिनकी फसलों को प्राकृतिक आपदाओं से नुकसान होता है परन्तु यह पीड़ित किसानों के पुनर्वास के लिए सहायता देती है।

Implementation of IRDP

*316. SHRI B.V. DESAI :
SHRI P.M. SAYEED :

Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether the Centre has directed State Governments to step up the pace of implementation of Integrated Rural Development Programme ;

(b) if so, whether State Governments especially those which are lagging behind in the programme have been asked to ensure that the stipulated number of families are brought above the poverty line ;

(c) whether in a series of review meetings that were held with the State Governments representatives, Government urged them to pay greater attention to formulation of viable projects as well as for more effective functioning of the District Rural Development Agencies ;

(d) if so, the States which are lagging behind and ;

(e) to what extent these States have been helped to move faster on IRDP and the latest position in regard to those States which have been lagging behind so far ?

THE MINISTER OF STATE OF THE
MINISTRY OF RURAL DEVELOPMENT
(SHRI HARINATHA MISRA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) and (e). The State Governments which are lagging behind are mainly those in the North Eastern regions, Jammu and Kashmir and West Bengal. As regards the North Eastern States, there are peculiar problems like lack of basic infrastructure, technical personnel and paucity of credit institutions. These are being looked into by a Working Group set up by this Ministry. These were also discussed in the Conference of Secretaries of North Eastern States held on 7th February, 1984, and the State Governments concerned have been asked to suggest modification to the programme according to their local conditions. As regards Jammu and Kashmir, a Central team has gone into various problems and their suggestions are being considered by the State Government. As regards West Bengal, the programme had a belated start as the DRDAs were set up only in 1982-83. Now the programme is picking up in West Bengal. A statement indicating the latest position with reference to these States is placed on the Table of the House. (See Cols. 67-68).

Proposals Received from Bihar under RLEGP

*318. SHRI BHOGENDRA JHA : Will the Minister of RURAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1865 on 5 December, 1983 regarding construction of link roads in Bihar and state :

(a) whether proposals under Rural Landless Employment Guarantee Programme have since been received from Bihar ;

(b) if so, details thereof in general and of those from Madhubani and Darbhanga districts in particular ;

(c) whether any proposal for some inter-block road links connecting historical places in most neglected areas has been received by Government ; and

(d) if so, details thereof and steps taken thereon ?

THE MINISTER OF STATE OF THE
MINISTRY OF RURAL DEVELOPMENT
(SHRI HARINATHA MISRA) :

(a) and (b). Yes, Sir. Some project pro-